

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT 1)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL HELD ON 19.01.2021
at 02.15 P.M. THROUGH VIDEO CONFERENCING.

PRESENT : SHRI R. VARADHARAJAN MEMBER -- JUDICIAL
SHRI ANIL KUMAR B. MEMBER - TECHNICAL

APPLICATION NUMBER : IA/185/2020
PETITION NUMBER : IBA/316/2019
NAME OF THE PETITIONER(S) : Muthuiah Thevar Rajapandian (RP) Unique Roof
Pvt Ltd
NAME OF THE RESPONDENT(S) : R- One Trade Link
UNDER SECTION : Sec.60(5) of IBC

ORDER

Due to paucity of time, the matter stands adjourned to **16.02.2021**.


(K.NATARAJAN)
Deputy Registrar

MS